

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No. 77 of 2011

(Arising out of OIA-450/2010/COMMR-A-/CMC/RAJ dated 20/10/2010 passed by Commissioner of Central Excise-RAJKOT)

M/S. Raviraj Securities Pvt Ltd

C/O, 204, Shilp Tower, Tagore Road,
Nr. Bavishi Plywood Street,
Rajkot, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T., Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. S. K. Shukla, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10466 /2020

DATE OF HEARING: 10.2.2020

DATE OF DECISION: 10.2.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they intended to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**